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M.K.Das & Ors. Vrs. UOI

Orders/Directions Sl. No. 4

O.A. No. 283 of 2012

Order dated: 19.11.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Mr. N.R.Routray, Ld. Counsel for the applicant, and Mr. S.B.Jena, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents.

By filing a memo dated 15.11.2013, the applicants pray to withdraw this O.A. with liberty to file separate O.A. Taking into account the prayer made in the memo, O.A. is allowed to be withdrawn giving liberty to the applicants to file separate O.A.

O.A. is, accordingly, disposed of being withdrawn.


MEMBER(Judl.)

RK